

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT - II)

Item No. 212
(CAA)-51/ND/2021

IN THE MATTER OF:

**Aptitude Tradex Pvt. Ltd. with
Real Estate Pvt. Ltd.**

...

Applicant

Under Section: 230-232

Order delivered on 13.05.2022

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)**

**SHRI HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Palash Agarwal

For the RD : Adv. Shankari Mishra

For the OL : Ms. Hemlata Rawat

ORDER

List the matter before the Regular Bench on 19.05.2022.


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**(HEMANT KUMAR SARANGI)
MEMBER (T)**


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**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**